

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No. 39-A/2016,39-B/2016 ,39-C/2016 ,39-D/2016 with TP No. 39/397-398/NCLT/AHM/2016
(New)

C.A. No. 136/2013, C.A. No.170/2013, C.A. No. 240/2013, C.A. No. 269/2013 with C.P.No. 43/397-
398/CLB/MB/2013 (Old)

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2020

Name of the Company:

Kirshna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section:

Section 397-398 of the Companies Act 1956.

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Petitioner.

No one appeared for the Respondent.

Both of them are directed to file written submission / argument (not more than
three pages) within 7 days.

Matter to appear for hearing on 08.09.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 21st day of July, 2020

PC


(MADAN B GOSAVI)
MEMBER (JUDICIAL)